

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3948
TO BE ANSWERED ON 24.03.2023

EMPOWERMENT OF WOMEN

3948. SHRI B.B. PATIL:
SHRI RAMESH BIDHURI:
SHRI BASANTA KUMAR PANDA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the schemes and programmes implemented by the Government for the empowerment of women and development of children in the country during the last three years and the current year indicating the number of women and children benefitted thereunder, State/ UT-wise and district-wise;
- (b) the monitoring system established by the Government for ensuring effective implementation of the said schemes;
- (c) the funds spent on the said schemes during the last three years;
- (d) whether the Government proposes to launch any new schemes/ programmes for the welfare of women including old, widow and poor women and if so, the details thereof; and
- (e) the other steps being taken by the Government for promoting social and economic empowerment of women?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): To ensure better monitoring and efficient implementation across the country during the 15th Finance Commission Cycle, all the schemes for women and children of the Ministry of Women and Child Development have been clubbed together into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country (2) Mission Vatsalya, for protection and welfare of children; and (3) Mission Shakti, for safety, security and empowerment of women. The details of these schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0: This programme has been reorganized into 3 primary verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Vatsalya: Under Mission Vatsalya, the Child Protection Scheme(CPS) has been strengthened for better outreach and protection for children in need and care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances, (ii) Develop context-based solutions for holistic development of

children from varied backgrounds, (iii) Provide scope for green field projects for encouraging innovative solutions, (iv) Cement convergent action by gap funding, if required.

(iii) Mission Shakti: Mission Shakti comprises of two sub-schemes 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSC), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub- scheme; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh and Working Women Hostel and National Creche Scheme have been included in 'Samarthya'. A new component of Hub for Empowerment of Women has been included in 'Samarthya' subscheme, under which the Central Government provides financial assistance to States/ UTs including Bihar for setting up of Hub at State and District level.

The State/UT-wise number of women & children benefited from the schemes/ programmes during the last three years are at **Annexure-I**.

The State/UT-wise details of funds allocated/ released under the schemes/ programmes during the last three years are at **Annexure-II**.

Annexure-I

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-starred Question No. 3948 for answer on 24.03.2023 regarding 'Empowerment of Women'

The State/UT-wise number of women & children benefited from the schemes/programmes during the last three years

1. Beneficiaries covered under Mission Vatsalya

Sl. No.	Name of the State/UT	No. of beneficiaries		
		2019-20	2020-21	2021-22
1	Andhra Pradesh	3356	3012	3069
2	Arunachal Pradesh	195	195	147
3	Assam	1793	1624	1378
4	Bihar	1418	1844	2372
5	Chattisgarh	2264	2169	2167
6	Goa	798	798	685
7	Gujarat	1895	1946	1299
8	Haryana	1799	2017	1786
9	Himachal Pradesh	1374	1264	1147
10	Jammu & Kashmir	823	759	579
11	Jharkhand	1683	1767	1537
12	Karnataka	4527	4303	3974
13	Kerala	1043	591	1380
14	Madhya Pradesh	3152	2976	2982
15	Maharashtra	2540	3716	3468
16	Manipur	1845	1966	1980
17	Meghalaya	1023	975	915
18	Mizoram	1204	1018	776
19	Nagaland	674	770	597
20	Orissa	7662	7392	7077
21	Punjab	697	681	685
22	Rajasthan	4960	5130	3670
23	Sikkim	580	519	534
24	Tamil Nadu	13339	13819	13877
25	Telangana	1626	1626	2822
26	Tripura	848	832	875
27	Uttar Pradesh	4684	4965	4722
28	Uttarakhand	524	511	457
29	West Bengal	5708	5257	6494
30	Andaman & Nicobar Island	411	360	301
31	Chandigarh	269	297	153
32	Dadra & Nagar Haveli	35	60	5
	Daman & Diu	25		
33	Delhi	1986	1500	1835
34	Lakshadweep	0	0	0
35	Ladakh	0	0	0
36	Puducherry	1005	956	373
	Total	77765	77615	76118

2. Beneficiaries paid under PMMVY

Sl. No.	State/UT	No. of beneficiaries			
		2019-20	2020-21	2021-22	2022-23
1	Andaman And Nicobar Islands	2,356	2,189	1,644	1,666
2	Andhra Pradesh	512,648	292,094	39,226	476,018
3	Arunachal Pradesh	9,320	8,529	4,204	5,611
4	Assam	417,913	201,400	285,471	223,206
5	Bihar	891,050	1,181,671	476,243	766,363
6	Chandigarh	9,449	7,986	8,119	8,743
7	Chhattisgarh	249,714	183,332	192,578	223,847
8	Dadra And Nagar Haveli & Daman And Diu	6,623	4,785	4,795	6,107
9	Delhi	104,221	80,607	126,853	102,254
10	Goa	6,372	6,187	4,217	6,724
11	Gujarat	407,896	162,926	93,330	271,430
12	Haryana	217,033	119,822	210,874	209,614
13	Himachal Pradesh	81,449	67,530	66,039	61,002
14	Jammu And Kashmir	85,801	60,380	111,946	83,241
15	Jharkhand	272,441	178,563	152,662	143,597
16	Karnataka	537,386	506,308	446,404	743,616
17	Kerala	273,181	216,813	288,397	224,999
18	Ladakh	0	1,173	1,071	290
19	Lakshadweep	327	665	481	0
20	Madhya Pradesh	979,547	933,964	910,109	931,487
21	Maharashtra	1,032,254	808,517	782,527	781,877
22	MANIPUR	23,979	16,442	8,353	7,847
23	Meghalaya	16,380	10,004	12,689	11,578
24	Mizoram	9,395	7,376	8,151	8,611
25	Nagaland	15,207	6,073	4,655	4,457
26	Odisha	0	0	0	0
27	Puducherry	10,553	6,477	9,139	8,881
28	Punjab	149,709	127,204	52,846	48,871
29	Rajasthan	535,006	451,863	476,509	532,002
30	Sikkim	4,632	3,219	2,668	2,147
31	Tamil Nadu	524,185	469,571	274,703	233,325
32	Telangana	0	0	0	0
33	Tripura	42,717	24,277	16,723	27,594
34	Uttar Pradesh	1,642,844	1,302,623	989,646	1,538,120
35	Uttarakhand	75,827	80,994	71,952	21,280
36	West Bengal	486,151	11	2.00	875,067
Total		9,633,566	7,531,575	6,135,226	8,591,472

3. Beneficiaries assisted under OSC

Sl. No.	State /Uts	No. of beneficiaries			
		01.04.2015 to 30.06.2020	2020-21 (01.07.2020 onwards)	2021-22	2022-23
1	A&N Islands	1466	97	114	74
2	Andhra Pradesh	25841	3336	4049	3560
3	Arunachal Pradesh	658	220	447	287
4	Assam	2398	1953	3852	4063
5	Bihar	9221	4802	7002	4848
6	Chandigarh	631	135	153	4936
7	Chhattisgarh	20819	4417	5007	4730
8	DNHDD	686	78	139	109
9	Delhi	588	1368	3869	3344
10	Goa	1500	1042	1434	1879
11	Gujarat	7261	4614	6583	5483
12	Haryana	8150	4109	7080	6453
13	Himachal Pradesh	228	72	348	354
14	Jammu & Kashmir	2498	1420	1544	2016
15	Jharkhand	704	275	715	645
16	Karnataka	3560	1771	4396	5077
17	Kerala	3216	2111	4420	3306
18	Ladakh	27	0	0	19
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	21126	14811	14573	14306
21	Maharashtra	4410	2706	5462	4794
22	Manipur	66	183	382	448
23	Meghalaya	335	347	665	1168
24	Mizoram	233	154	205	165
25	Nagaland	374	156	275	208
26	Odisha	4898	4439	5366	5299
27	Puducherry	244	43	56	44
28	Punjab	4664	2032	2840	2614
29	Rajasthan	8837	2606	19241	4448
30	Sikkim	274	136	237	241
31	Tamil Nadu	6591	6320	14391	18349
32	Telangana	15385	9564	12753	9177
33	Tripura	154	0	0	104
34	Uttar Pradesh	146158	11462	18063	15844
35	Uttarakhand	2695	1205	1462	1013
36	West Bengal		0	0	328
	Total	305896	87984	147123	129733

4. Beneficiaries assisted under WHL

Sl. No.	State / UT	Calls handled/ women assisted			
		2019-20	2020-21	2021-22	2022-23
1	Andaman and Nicobar Islands	39	42	39	31
2	Andhra Pradesh	2349	2035	1510	1322
3	Arunachal Pradesh	164	280	238	183
4	Assam	1118	1208	1715	4360
5	Bihar	417	415	731	2044
6	Chandigarh	8958	10047	11021	10154
7	Chattishgarh	3027	3647	3378	2454
8	Dadra and Nagra Haveli and Daman and Diu	77	73	55	30
9	Delhi	541261	510154	509185	632289
10	Goa	5026	12365	11952	9093
11	Gujarat	157378	147030	164952	144078
12	Haryana	2714	3492	6530	2485
13	Himachal Pradesh	1838	2120	4235	28418
14	Jammu and Kashmir and Ladakh	981	2422	1563	1722
15	Jharkhand	0	2644	11214	14329
16	Karnataka	6159	9095	10790	6118
17	Kerala	18853	25591	41497	76463
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	1096	15029	17989	14501
20	Maharashtra	1168	8741	5742	2737
21	Manipur	125	172	131	90
22	Meghalaya	362	736	577	376
23	Mizoram	1624	2677	2645	2488
24	Nagaland	79	112	996	44
25	Odisha	8442	8020	6074	3500
26	Puducherry	0	0	0	0
27	Punjab	0	0	33929	33813
28	Rajasthan	16725	5707	8656	6636
29	Sikkim	53	85	67	51
30	Tamil Nadu	121420	93659	15046	27294
31	Telangana	4842	10635	13319	15035
32	Tripura	0	80	255	32
33	Uttar Pradesh	123206	16992	51586	57341
34	Uttarakhand	1105	1396	1246	634
35	West Bengal	0	0	0	0
	Total	1030606	896701	938863	1100145

Annexure-II

Annexure referred to in reply to part (a) to (e) of Lok Sabha Un-starred Question No. 3948 for answer on 24.03.2023 regarding 'Empowerment of Women'

The State/UT-wise details of funds allocated/released under various schemes/programmes during the last three years

(Rs. in Lakhs)

Sl. No.	Name of Mission	Name of Scheme	Funds released		
			2019-20	2020-21	2021-22
1.	Mission Saksham Anganwadi & Poshan 2.0	Anganwadi Services Scheme	1612013.41	1578835.10	1820324.70
		POSHAN Abhiyaan	171458.77	20844.66	14597.59
2.	Mission Shakti	One Stop Centres (OSCs)	13785.65	15992.94	14635.91
		Women Helpline (WHL)	1168.15	1252.86	1453.10
		Beti Bachao Beti Padhao (BBBP)	6003.49	5329.94	5710.76
		Pradhan Mantri Matru Vandana Yojana(PMMVY)	220304.00	107937.00	162842.00
		Sakhi Niwas	3254.76	1950.78	1203.76
		Shakti Sadan – Swadhar Greh	2137.21	2433.26	1809.72
		Shakti Sadan – Ujjawala Homes	853.00	790.00	27.00
3.	Mission Vatsalya		74546.32	70977.53	63546.23
